


Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar

Notification
Srinagar, the 20th of July, 2021

S.O. 248.-In exercise of the powers conferred by proviso to Article 309 of the Constitution of India read with section 15 of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010, the Government hereby directs that, in table appended to sub rule (1) of rule 5 of the Jammu and Kashmir Grant of Domicile Certificate (Procedure) Rules, 2020, after S.No./Clause 6, the following shall be added as S.No./Clause 7; namely:-

I	II	III	IV	V	VI
S. No./ Clause	Category of Domicile	Relevant section of the Jammu and Kashmir Civil Services (Decentralization and Recruitment), Act, 2010.	Competent Authority for issuance of Domicile Certificate	Documents to be annexed with application	Appellate Authority
7	Spouse of a Domicile	3A(2)(3) of the Jammu and Kashmir Civil Services Decentralization and Recruitment Act.	Tehsildar	(a) Domicile certificate of the Spouse (b) Valid proof of marriage.	Deputy Commissioner

By order of the Lieutenant Governor.


(Manoj Kumar Dwivedi) IAS
Commissioner/Secretary to the Government

NO.GAD-MTGORBIV/19/2021-07-GAD

Dated:20.07.2021

Copy to the:

1. Learned Advocate General J&K.
2. Additional Chief Secretary, Health and Medical Education Department.
3. Director General of Police, J&K.

4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. All Commissioners/Secretaries to the Government.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal.
12. All Deputy Commissioners.
13. Director General, J&K Institute of Management & Public Administration & Rural Development.
14. Director Information, J&K.
15. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
16. Secretary, J&K Public Service Commission/Backward Classes Commission/SSB/BOPEE.
17. Director Estates, J&K.
18. Director, Archives, Archaeology & Museums.
19. Secretary, J&K Legislative Assembly.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to the Chief Secretary, J&K.
22. Private Secretary to Advisor (F)/(B)/(BK) to the Lieutenant Governor.
23. Private Secretary to Commissioner/Secretary to the Government, GAD.
24. Stock file/Website, GAD.